

(Interruptions)\*\*

11.50 hrs.

[Translation]

SHRI V. TULSIRAM (Nagarkurnool) : Mr. Speaker, Sir, it has been reported in the press that several persons have been murdered in Ballia district of Uttar Pradesh...

MR. SPEAKER : Not allowed.

(Interruptions)\*\*

MR. SPEAKER : Please listen to me Tulsiramji, we cannot discuss anything pertaining to a State subject. Why are you compelling me ?

(Interruptions)\*\*

SHRI NARESH CHANDRA CHATURVEDI (Kanpur) : Mr. Speaker, Sir, many reports are appearing in the press about Acharya Rajneesh who was convicted in U.S.A. and has now returned to India...

MR. SPEAKER : Please give it in writing and then I shall consider.

(Interruptions)\*\*

SHRI NARESH CHANDRA CHATURVEDI : A mention has been made that crores of rupees on account of customs...

MR. SPEAKER : I cannot do like this. Not allowed.

(Interruptions)\*\*

[English]

MR. SPEAKER : I have asked for the information. I will do it.

(Interruptions)\*\*

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\*\*Not recorded.

## PAPERS LAID ON THE TABLE

[English]

### Notification under Food Corporation Act

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : I beg to lay on the Table a copy of the Food Corporation of India (Staff) (Ninety-First Amendment) Regulations, 1985 (Hindi and English versions) published in Notification No. 34/F. No. EP. 36(2)/85 in Gazette of India dated the 8th November, 1985 under sub-section (5) of section 45 of the Food Corporations Act, 1964.

[Placed in Library. See No. L.T. 1567/85.]

### Notifications under Multi-State Co-operative Societies Act and Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table :

- (1) A copy of the Multi-State Co-operative Societies (Privileges, Properties and Funds, Accounts, Audit, Winding up and Execution of Decrees, Orders and Decisions) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R. 812(E) in Gazette of India dated the 28th October, 1985 under sub-section (3) of section 109 of the Multi-State Co-operative Societies Act, 1984.

[Placed in Library. See No. L.T. 1568/85]

- (2) A copy of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Amendment Rules, 1985 (Hindi and English versions) published in Notification No. S. O. 605(E) in Gazette of India dated the 13th August, 1985, under sub-section (4) of section 25 of the

Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1981.

[Placed in Library. See No. L.T. 1569/85]

— — —

11.52 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 5th December, 1985, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981, be further extended up to the first day of the last week of the Hundred and Thirty-eighth Session of the Rajya Sabha."'

— — —

11.54 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Third Report

[English]

SHRI MOOL CHAND DAGA (Pali) : Sir, I beg to present the Third Report (Hindi and English versions) of the Committee on Subordinate Legislation.

— — —

[Translation]

(Interruptions)

SHRI NARESH CHANDRA CHATURVEDI : He is a hypocrite who has always been criticising Gandhiji, Nehru and Shrimati Indira Gandhi. Now on return he says "India is my country"...

[English]

MR. SPEAKER : I have got nothing to do with it ..

(Interruptions)

SHRI V. KISHORE CHANDRA S. DEO : I am walking out.

MR. SPEAKER : I am helpless.

(At this stage Shri V. Kishore Chandra S. Deo left the House)

SHRI M. RAGHUMA REDDY (Nalgonda) : Sir, when are you going to allow a discussion on gas leakage ?...

(Interruptions)

[Translation]

SHRI NARESH CHANDRA CHATURVEDI : Sir, a discussion should be allowed on this subject.. (Interruptions)

[English]

SHRI BASUDEB ACHARIA (Bankura) : Sir, on Friday you assured us that you would convene a meeting of the Business Advisory Committee.

[Translation]

MR. SPEAKER : The meeting will be held. Have you not read the notice ?

[English]

SHRI BASUDEB ACHARIA : No, I have not seen.

MR. SPEAKER : Why you have not seen ? It is not my responsibility.

SHRI BASUDEB ACHARIA : This is about discussion on gas leakage.

MR. SPEAKER : I told you and you are asking me the same question now.